

**BEFORE THE HON'BLE NATION GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
Original Application No.907/2024**

IN THE MATTER OF

Abhishek Dutt & Ors.

... Petitioner

Versus

Delhi Jal Board & Ors.

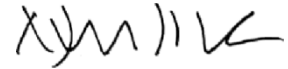
... Respondents

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NDOH: 25.01.2025

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Through



Nandita Rao
Advocate

For Respondent.No.1 (DJB)

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New Delhi
Date: 06.11.2024

Before the NGT Principal Bench, New Delhi

Original Application No. 907/2024

Abhishek Dutt & Ors.

Applicant(s)

Versus


Delhi Jal Board & Ors

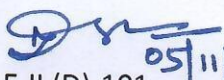
Respondent(s)


Subject: - Status Report in compliance of Hon'ble NGT order dated 25.09.2024.

A status report dated 12.09.2024 for the above case was filed in Hon'ble NGT in which it was apprised that the work of laying internal sewer line of Parshadi Gali is in progress and will be completed September 2024. In this regard the Hon'ble NGT vide order dated 25.09.2024 directed to file a fresh report indicating the completion of this work within the stipulated time.

In view of the above, it is submitted that the above work of laying internal sewer line of Parshadi Gali has been completed and there is no any sewer overflow in this area. The relevant photographs are attached here with for kind appraisal please.


05.11.2024
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